

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/25/2017

NAME OF THE PETITIONER(S)

: R. RAJASEHAR

NAME OF THE RESPONDENT(S)

: VASAN CONSTURCTIONS COMPANY PVT LTD &

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C'LIAN DARAMOULI V.V. PLAKASM

COUNSELFOR Petition

2. A.G. SARMANDRAYOND AIC. MYLSOMY DASSOLLATES

ORDER

Counsels for both the parties are present and submitted that as per the order dated 22.08.2017, the steps are being taken to get released the personal guarantee of the Petitioner and the Bank is taking its own time and prayed for time. At request, time is enlarged. Put up on 24.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)